

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 50 of 2013 &
I.A. Nos. 75 & 76 of 2013**

Dated : 12th July, 2013

GRIDCO Ltd.

... Appellant(s)

Versus

Oricon Equipments (P) Ltd. & Ors.

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **6.08.2013.**

COURT MASTER